

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/174 & 175/CAA/2017
NAME OF THE TRANSFEROR : RAJALI PACKAGING PVT LTD
NAME OF THE TRANSFERRE : KUV TRADING INDIA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	A.M-I ZANCO	COUNSEL FOR PETITIONER	2.

ORDER

Counsel for the petitioner present and heard his submissions. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

bc